

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 35958/2016

FATEH SINGH CHAUHAN AND ORS & ORS.

Petitioner(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY AND ANR & ANR.

Respondent(s)

Date : 08-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Kumar Abhishek, Adv.
Mr. Amit Kumar, AOR

For Respondent(s)

Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 are granted four weeks time as last opportunity for filing counter affidavit.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity to file counter affidavit stands declined.

KAPIL MEHTA
Registrar
08.08.2018

hj